Annexure – 7

Name of the Corporate Debtor: Hindusthan Small Tools Private Limited **; Date of commencement of CIRP:** 14.01.2022**; List of creditors as on:** 14.04.2022

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	The Assistant Commissioner CGST & CX, Park Street Division Kolkata South Commissionerate,	Department of Commercial Taxes	04.02.2022	26,381	26,381	Statutory Dues	NA	NA	NA	NA	NA	-	Claim admitted under Regulation 14(1) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
				26,381	**26,381**							**-**	